

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 111
CP No. 06/272-271/JPR/2021
Under Section 272-271 of
Companies Act, 2013**

In the matter of:

**Shri Gulab Chand Jagetia Representative of Jagetia Paper Mills Pvt. Ltd.
& Ors. ...Applicant**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

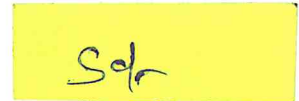
For the Applicant : Ankit Sareen, Adv.
For UCO Bank : Yashpal Garg, Adv.
Nitin Sharma, Branch Head, UCO Bank

ORDER

Heard Mr. Ankit Sareen, Adv. appearing on behalf of the Petitioner who submits that Shri. Gulab Chand Jagetia has passed away. Learned counsel for the Petitioner seeks time to take steps with regard to taking on record the LRs of the Late Shri. Gulab Chand Jagetia. Ms. Pooja Singh, JTA appearing on behalf of the RoC, Jaipur submits that reply has been filed. Copy of the same has been furnished to the learned counsel for the Applicant. List the matter on 25.07.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 16, 2024